

ITEM NO.23

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.211/2024

STATE OF KERALA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.82936/2024-PERMISSION TO FILE ADDITIONAL)

Date : 26-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. K.K. Venugopal, Sr. Adv.
Mr. Gopalakrishna Kurup, Adv.Gen., Kerala
Mr. P.V. Surendranath, Sr. Adv.
Mr. C.K. Sasi, AOR
Mr. Siddhant Kohli, Adv.
Mr. Manu. V, Adv.
Ms. Meena K Poullose, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice to the first and fourth respondents, returnable in three weeks.
- 2 List the Petition on 20 August 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar